

GRAM : CEGCANAL

REGISTERED/A.D

THE CUSTOMS, EXCISE & GOLD (CONTROL) APPELLATE TRIBUNAL,

West Block No. 2, R.K. Puram, New Delhi - 110066.

Appeal No. E/1049/00/NB(SM) BENCH-NB(SM)

Dated : 15/2/2001.

CEGAT  
NEW DELHI  
To,

M/s Jamna Auto Indus.  
Jai Spring Road  
Jamunagar, New Delhi

In the matter of :

M/s Jamna Auto Indus.

Appellant

vs.

CCE Delhi

Respondent

I am directed to transmit herewith a certified copy of Final Order No. A/270/01/NB(SM)  
Dated : 9/2/2001.....passed by the Tribunal under Section 35-C(1) of Central Excise  
& Salt Act, 1944/Section 129 (B) of the Customs, Act, 1962.

Copy to :

Asstt. Registrar  
NB(SM)

1. CCE Delhi
2. CCE / CC / (Appeal)
3. Chief Commissioner of Central Excise / Customs.
4. Adv. / Consult. Jay Kumar, Adv  
Flat No 26/1, Sector 45A  
Chandigarh - 160047.
5. S.D.R. NB(SM)
6. JCDR
7. Bar Association, CEGAT, New Delhi
8. Library, CEGAT, New Delhi
9. Director (Review), C.B.E.C. North Block, New Delhi
10. Guard File.
11. M/s Deeparchic Publications, M-93, Marg-46, Saket, New Delhi.
12. M/s Centax Publications (P) Ltd., 1512-E, Bishm Pitamah Marg, opp. Sachdeva P.T. College of Defence Colony, New Delhi-110003
13. M/s Lex Site Com. Ltd., Mumbai
14. Office Copy

15 - Con-clus

Asstt. Registrar  
NB(SM)

CUSTOMS, EXCISE & GOLD(CONTROL) APPELLATE TRIBUNAL,  
NEW DELHI.

E/APPAL NO. 1049/00-NB(S)

(Arising out of Order-in-Appeal No. 1311-CE/DLH/99  
dated 28.12.1999 passed by the Commissioner of Central  
Excise (Appeals), New Delhi.)

M/s. Jamna Auto Indus.

Appellant  
(None)

vs

C.C.E., Delhi.

Respondent  
(Sh. M.D. Singh, SDR)

FINAL ORDER NO. A/270/01/NB  
(Dated the 9th Feb., 2001) (S.S.K.)

PER S.S. KANG :

When the case was called, none appeared on behalf of the appellants in spite of notice nor any request is made for adjournment. A copy of the notice was also issued to the counsel of the appellants. Earlier on 13.12.2000 also none appeared on behalf of the appellants. In these circumstances, the appeal is dismissed for non-prosecution. (Dictated in Court).

(S.S. KANG)  
MEMBER (JUDICIAL)

Dt. 09.02.2001  
vk